New Delhi Municipal Committee and the Delhi Development Authority has impressed on the officials the need for taking urgent action to clean and repair the roads, streets, storm water and other drains etc., with a view to maintaining cleanliness and improving the sanitary conditions of the capital. The local authorities are taking necessary action in this regard.

Central Assistance for Calcutta Metropolitan Development Authority Projects

1070. SHRI DIPEN GHOSH: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether the Calcutta Metropolitan Development Authority (CMDA) has requested the Central Government for an additional Rs. 30 crores for the completion of all on going CMDA projects; and
- (b) if so, what decision the Central Government have taken thereon?

THE MINISTER OF PAR-LIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No request has been received from CMDA for any assistance from the Central Government for the completion of CMDA projects.

(b) Question does not arise.

Extension of time for construction on Commercial Plots

1071. SHRI BHAGATRAM MANHAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that D.D.A. has granted permission and extension of time for construction on commercial plots sold earlier

than 10 years, 15 years or more in accordance with the guidelines framed by the DDA on payment of prescribed penalty;

- (b) if so, the number of such cases;
- (c) whether it is also a fact that D.D.A. has actually taken possession of some commercial plots during the last three years for contravention of the condition for carrying out construction during a stipulated period; and
 - (d) if so, the details thereof?

THE MINISTER OF PAR-LIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The DDA has reported that extension of time has been granted in certain case of plots sold earlier than 10 years but not earlier than 15 years.

- (b) 9 cases.
- (c) No, Sir.
- (d) Does not arise.

Homes for Shanty Dwellers in Nehru Place

1072. SHRI ARABINDA
GHOSH: Will the Minister of
WORKS AND HOUSING be
pleased to state:

- (a) whether Government are aware that the Delhi Development Authority's beautification drive for Asian Games has deprived thousands of residents of a Shanty town near Nehru Place of their homes; and
- (b) if so, what steps have been taken to resettle them?

THE MINISTER OF PAR-LIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The DDA has reported that some squatters have been removed from Nehru Place complex from the land required for development of nodal point for DTC on 7-9-82 and not on account of beautification drive for Asian Games,

(b) The DDA has stated that 101 persons have been allotted alternative sites in Sultanpuri.

Junior Engineers working under the Maintenance Division of C.P.W.D.

1073. SHRI RAM BHAGAT PASWAN: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) what is the number of Junior Engineer working under the Maintenance Division of C.P.W.D. in New Delhi;
- (b) whether it is a fact that Junior Engineers under this division are required to visit every house under their jurisdiction to check the proper upkeep;
- (c) if so, whether they have been provided with Assistants/Clerks for maintenance of many stores provided under them;
- (d) if the answer to part (c) above be in the negative, the reasons therefor;
- (e) whether Government propose to provide Assistants/Clerks to the IEs; and
 - (f) if so, by when?

THE MINISTER OF PAR-LIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) 534

(b) The Junior Engineers are required to test check some percentage of the complaints attended by the workcharged staff. They

- are also required to visit each and every building under their charge, once in a year. Further they are required to inspect and record measurements in quarters where annual repairs or special repairs are under progress.
- (c) Generally, no Assistants/ Clerks are provided to the Junior Engineers for maintenance of stores. However, five Junior Engineers incharge of stores have been provided with clerks.
- (d) to (f) The nature of duties of Junior Engineers incharge of maintenance does not warrant providing an Assistant or a Clerk to them.

Repairs of Government Quarters at Minto Road, New Delhi

1074. SHRI M. BASAVA RAJU: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that in view of acute accommodation problem Government have decided to undertaken extensive repairs of old type single storey Government quarters at Minto Road area, New Delhi;
- (b) if so, by when the decision is likely to be implemented and whether Government propose to carry out the repairs in a phased manner in order to provide alternative accommodation to the affected allottees in the same area;
- (c) whether the allottees would be allowed to go back to their respective previous accommodation, when fully repaired, if not, the reasons therefor; and
- (d) the manner in which Government propose to solve the problems of water and electric connections etc. of those quarters when made fit for reoccupation?